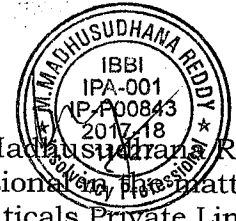


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**RAMAKRISHNA HOMEOPHARMACEUTICALS PRIVATE LIMITED**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	RAMAKRISHNA HOMEOPHARMACEUTICALS PRIVATE LIMITED CIN: U24239TG1991PTC013374
2	Address of the registered office	434, Bank Street, Hyderabad, Telangana, India, 500001.
3	URL of website	NA
4	Details of place where majority of fixed assets are located.	NIL
5	Installed capacity of main products/ services.	NIL
6	Quantity and value of main products/ services sold in last financial year	Rs.98,62,332
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Mail to cirprkhomeo@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Mail to cirprkhomeo@gmail.com
10	Last date for receipt of expression of interest	27-03-2024
11	Date of issue of provisional list of prospective resolution applicants	06-04-2024
12	Last date for submission of objections to provisional list	11-04-2024
13	Date of issue of final list of prospective resolution applicants	21-04-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26-04-2024
15	Last date for submission of resolution plans	26-05-2024
16	Process email id to submit Expression of Interest	cirprkhomeo@gmail.com



Maligi Madhusudhana Reddy  
Resolution Professional in the matter of  
M/s.Ramakrishna Homeo Pharmaceuticals Private Limited  
Reg. No. IBBI/ IPA-001/IP-P00843/ 2017-2018/11427  
AFA No. AA1/11427/02/291024/106193  
Valid up to 29-10-2024

Date: 12-03-2024  
Place: Hyderabad